

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF AKSH OPTIFIBRE LIMITED

Registered Office: F-1080, RIICO Industrial Area, Phase-III, Bhiwadi-301019 (Rajasthan)

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirers, Dr Kailash S Choudhari and Mr Popatlal F Sundesha (hereinafter collectively referred to as "Acquirers") along with Mrs Seema Choudhari, Mr Rohan Choudhari, Miss Rashi Choudhari, Mr Shailesh Popatlal Sundesha, Mrs Sharda Popatlal, Mrs Bharti Shailesh, Mr Ganpat Singh Bhandari and Mr. Sailesh S Choudhari (hereinafter collectively referred to as the "Persons Acting in Concert"/"PACs") pursuant to and in Compliance with Regulation 10 and 11(1) as require under the provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 (hereinafter referred to as "SEBI (SAST) Regulations, 1997" or "Regulations") and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on October 04, 2011, Letter of Offer dated February 17, 2012 and Corrigendum to Public Announcement published on February 23, 2012.

1. Name of the Target Company : AKSH OPTIFIBRE LIMITED
2. Name of Acquirers : DR KAILASH S CHOUDHARI AND MR POPATLAL F SUNDESHA ALONGWITH PACs
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P)LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY, FEBRUARY 24, 2012
 - b) Date of Closure of the Offer : WEDNESDAY, MARCH 14, 2012
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 7.00		Rs. 7.00	
2.	Shareholding of Acquirers and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		18906922	13.23	18906922	13.23
3.	Shares to be acquired by Acquirer by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		Nil	Nil	Nil	Nil
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		31325227	20.00	2848418#	1.82
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs. 219276589.00		Rs. 19938926	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer Shareholding of Acquirers & PACs (2+3+4+6)	No. of Shares	%	No. of Shares	%
		50232149	32.07	21755340*	15.22*
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		124017949 (86.77%)	106393985 (67.93%)	124017949 (86.77%)	121169531 (84.78%)

Note: 1. * The acquirer Dr. Kailash S Choudhari has acquired 300000 number of GDRs equivalent to 15000000 number of equity shares on March 13, 2012 at Luxumberg Stock Exchange and after said acquisition the total shareholding of acquirers alongwith PACs has become 36755340 equity shares representing 25.72% of the total present paid up share capital and voting rights of the target company.

2. # These Shares have not yet been transferred in the name of the acquirers.

7. Status of the Escrow Account, whether released or not : Not Yet Released except transfer of Rs 19938926 in special account for making payment to the shareholders.

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

Dr Kailash S Choudhari and Mr. Popatlal F Sundesha (Acquirers) accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirer



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : March 20, 2012